

ITEM NO.6

COURT NO.1

SECTION III

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 28058/2012

(Arising out of impugned final judgment and order dated 20/07/2012  
in CMWP No. 1493/2007 passed by the High Court Of Judicature at  
Allahabad)

TATA SKY LTD

Petitioner(s)

VERSUS

STATE OF UP AND ORS

Respondent(s)

(with appln. (s) for permission to file lengthy list of dates and  
interim relief and office report)  
(for final disposal)

WITH SLP(C) Nos. 29366-29367/2012

(With appln.(s) for permission to file synopsis and list of dates  
and Interim Relief and Office Report)

SLP(C) No. 31096/2012

(With Interim Relief and Office Report)

SLP(C) No. 31342/2012

(With Interim Relief and Office Report)

SLP(C) No. 31416/2012

(With Interim Relief and Office Report)

SLP(C) No. 31532/2012

(With appln.(s) for permission to file lengthy list of dates and  
Interim Relief and Office Report)

SLP(C) No. 32123/2012

(With Interim Relief and Office Report)

SLP(C) No. 10555/2013

(With Office Report)

SLP(C) No. 10658-10660/2013

(With Interim Relief and Office Report)

W.P. (C) No. 699/2014

(With appln.(s) for permission to place addl. documents on record  
and appln.(s) for stay and appln.(s) for amendment of the petition  
and Interim Relief and Office Report)

SLP(C) No. 4855/2014  
(With appln.(s) for permission to file additional documents and  
Interim Relief and Office Report)

SLP(C) No. 6690/2014  
(With appln.(s) for exemption from filing O.T. and appln.(s) for  
cancellation and appln.(s) for permission to place addl. documents  
on record and appln.(s) for directions and Interim Relief and  
Office Report)

SLP(C) No. 7100/2014  
(With Interim Relief and Office Report)

SLP(C) No. 8421/2014  
(With appln.(s) for permission to place addl. documents on record  
and Interim Relief and Office Report)

SLP(C) No. 10192/2014  
(With appln.(s) for permission to place addl. documents on record  
and Interim Relief and Office Report)

SLP(C) No. 34237-34238/2014  
(With appln.(s) for permission to place on record subsequent facts  
and Interim Relief and Office Report)

C.A. No. 4679-4686/2013  
(With Interim Relief and Office Report)

SLP(C) No. 1182/2011  
(With Interim Relief)

SLP(C) No. 1185/2011  
(With Interim Relief)

SLP(C) No. 4755/2011  
(With Interim Relief)

C.A. No. 10114/2011  
(With Office Report)

SLP(C) No. 13448/2011  
(With Interim Relief)

C.A. No. 2147/2012  
(With Interim Relief)

C.A. No. 5228/2012  
(With Interim Relief)

C.A. No. 5867/2012  
(With Office Report)

SLP(C) No. 10316/2012  
(With appln.(s) for permission to place addl. documents on record  
and Interim Relief and Office Report)

SLP(C) No. 15722/2012  
(With Interim Relief and Office Report)

SLP(C) No. 18256/2012  
(With appln.(s) for stay and Interim Relief and Office Report)

SLP(C) No. 18766/2012  
(With appln.(s) for directions and Interim Relief and Office  
Report)

SLP(C) No. 23533/2012  
(With Interim Relief and Office Report)

C.A. No. 261/2013  
(With Interim Relief and Office Report)

SLP(C) No. 12692/2013  
(With Interim Relief and Office Report)

SLP(C) No. 1173/2011  
(With appln.(s) for permission to bring additional facts and  
documents on record and Interim Relief)

T.P. (C) No. 1191-1202/2014  
(With appln.(s) for stay and Office Report)

Date : 31/03/2015 These petitions were called on for hearing  
today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE ARUN MISHRA

For Petitioner(s)      Ms.Shally Bhasin, Adv.  
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Mr.Anip Sachthey, Adv.

MR.Jatinder Kumar Bhatia, Adv.  
Mr.Atif Suhrawardy, Adv.  
Nauras, Adv.

Mr.Siddharth Bhatnagar, Adv.  
Mr.Sidharth Mohan, Adv.  
Mr.Rahul Arya, Adv.  
Mr.Nirnimesh Dube, Adv.

Ms.Hemantika Wahi, Adv.  
Ms.Jesal Wahi, Adv.  
Ms.Puja Singh, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Adjourned.

Parties are directed to complete the pleadings in the  
meanwhile.

Interim order(s), if any, will continue.

(G.V.Ramana)  
Court Master

(Vinod Kulvi)  
Asstt.Registrar